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**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH**

O.A. No.060/00134/2014

Decided on: 08.07.2015

Coram: **Hon'ble Mr. Sanjeev Kaushik, Member (J)**
Hon'ble Mr. Uday Kumar Varma, Member (A)

Balkar Singh son of Sh. Ram Kala presently working as Sanitary Attendant in Department of Endocrinology, Block B, PGI, Chandigarh, R/o # 257/1, Village Khuda Lahora, U.T. Chandigarh.

.....**Applicant**

Versus

1. Post Graduate Institute of Medical and Research, Nehru Hospital, Sector 12, Chandigarh through its Director.
2. Post Graduate Institute of Medical and Research, Sector 12, Chandigarh through Administrative Officer (RC).
3. Sunil Kumar S/o Sh. Satpal Singh R/o House No. 1081, Sector 19, Chandigarh.
4. Natinder s/o sh. Hem Raj, R/o House No. 1515/3, Street No. 32, Ludhiana, Punjab.

.....**Respondents**

Present: Mr. G.S. Sathi, counsel for the applicant
Mr. Kshitij Sharma, proxy counsel for the respondents No. 1 & 2
Ms. Charu Sharma, counsel for Resp. No. 3

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Order (Oral)

By Hon'ble Mr. Sanjeev Kaushik, Member(J)

1. Learned counsel for the applicant prays that he may be allowed to withdraw this O.A., with liberty to file it afresh for the same cause of action.
2. Learned counsel for the respondents do not object to the allowance of the prayer of the applicant.
3. The O.A. is dismissed as withdrawn, with liberty as prayed for.

(UDAY KUMAR VARMA)
MEMBER (A)

(SANJEEV KAUSHIK)
MEMBER (J)

PLACE: Chandigarh

Dated: 08.07.2015

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